

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/545/2018**

Jabalpur, this Monday, the 21<sup>st</sup> day of January, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Rajkumar Basor, S/o Shri Ram Kishore aged about 37 yrs. Post  
 Darban T.No.395/002547, Ordinance Factory Khamariya Jabalpur  
 MP 482005 Mo7869412377  
 -Applicant

(By Advocate –**Shri H.R. Bharti**)

**V e r s u s**

1. Union of India Through Through Chairman Ordinance Factory Board Ministry of Defence, Khudiram Bose Marg 10-A ORDFB Kolkata 700001
2. The General Manager V.L.C. Section, Ordinance Factory, Khamariya Jabalpur MP 482005 - Respondents

**O R D E R (Oral)**  
**By Navin Tandon, AM:-**

Learned counsel for the applicant prays for withdrawal of this O.A with liberty to file a fresh application.

2. Prayer allowed.
3. Accordingly, this O.A. is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
 kc

**(Navin Tandon)**  
**Administrative Member**